

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1361
ANSWERED ON:30.07.2003
PAYMENT OF EXCESS DEFICIT CHARGE
PRABHA RAU

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the Telecom Regulatory Authority of India (TRAI) have directed the cellular the WLL operators to pay the access deficit charge from long distance calls to the fixed line operators so that they make up the losses alleged to be suffered by them for low monthly rental paid by the consumers;

(b) if so, the details of the amount required to be paid by cellular and WLL operators to the fixed line operators; and

(c) the manner in which the proposed payments would neutralize the losses suffered by the fixed line operators on account of the low monthly rental charges?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI , PRADHAN)

(a) & (b): The Telecom Regulatory Authority of India (TRAI) vide Telecommunication Interconnection Usage Charges (IUC) Regulation dated 24.01.2003 (effective from 01.05.2003) specifies that Access Deficit Charge (ADC) has to be paid to the Basic Service Operators in respect of National Long Distance (NLD) and International Long Distance (ILD) calls. The basis of payment of ADC of the Basic Service Operators has been specified in Schedule I and Schedule VI of IUC Regulation, 2003 attached as Annexure for NLD & ILD calls are given in the Annexure-I and Annexure-II respectively.

(c) The IUC charges are distributed across calls on a per minute basis. Payments are dependent on the volume of traffic (both originating & terminating) across networks.

ANNEXURE - I

SCHEDULE - I

Origination & Termination Charges per minute for LONG DISTANCE Calls i.e. Inter-SDCC Calls Routed through one or more TAXs

Amount in Rupees per minute payable to	Cost Rs. minute	in Per Circle for	Intra Circle & Inter Circle upto 50 Kms	Intra Circle (Above 50 and upto 500 Kms)	Intra Circle (Above 200 and upto 500 Kms)	Inter-Circle (Above 50 and up to 100 Kms)	Inter-Circle (Above 100 and up to 200 Kms)	Inter-Circle (Above 200 and up to 500 Kms)
200 Kms)		100 Kms)	200 Kms)	500 Kms)				
Originating Access Provider (a) Fixed	Origination	0.15 for Inter-Circle and 0.25 for Intra-Circle	0.50	0.50	0.50	0.50	0.50	0.50
Differential ADC	Uniform ADC	Nil	0.50	1.25	0.50	0.50	1.25	2.00
Total Originating end with Differential ADC		0.15 for Inter-Circle and 0.25 for Intra-Circle	1.00	1.75	1.00	1.00	1.75	2.50
Total Originating end with		0.15 for Inter-Circle	1.00			2.00		

	uniform and 0.25 ADC for Intra- Circle	
(b) WLL (M)	Origination	Forbearance
(c) Cellular	Origination	Forbearance

Terminating Access Provider

(a) Fixed	Termination	0.15 for Inter- Circle and 0.25 for Intra- Circle	0.50	0.50	0.50	0.50	0.50	0.50
	Differenti al ADC	Nil	0.50	1.25	0.50	0.50	1.25	2.00
	Uniform ADC	Nil	0.50			1.50		
	Total at	0.15 for	1.00	1.75	1.00	1.00	1.75	2.50
	Terminatin g end with	Inter- Circle and 0.25 for Intra- Circle						
	Differenti al ADC	and 0.25 for Intra- Circle						
	Total at	0.15 for	1.00			2.00		
	Terminating end with	Inter- Circle uniform and 0.25 ADC for Intra- Circle						
(b)	Termination			0.50				

WLL (M)

(c) Cellular	Termination	For calls from Basic Service in Metro and NIL Incoming Air Time.	Rs. 0.30 per minute in Circles and
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ANNEXURE - II

SEHEDULE - VI

Schedule for International Long Distance Calls

Access Deficit Charge for both Incoming as well as Outgoing Calls from International Long Distance Calls shall be Rs. 5.00 per minute. In addition origination/termination charges of Rs. 0.50/0.50 per minute shall be payable to BSO. Carriage Charges to NLDO as per Schedule II shall also be applicable. In addition ILDO is required to pay towards settlement rates for Outgoing and incoming traffic between India and distant countries to the distant International Carriers. Difference between Retain Tariff and Wholesale Tariff, i.e., IUCs paid for origination/termination and carriage of calls on the national network and the international settlements paid to foreign operators may be shared through mutual negotiations.